

### Halt Station between Kalupathan and Ambona

1962. SHRI A. K. ROY: Will the Minister of RA LWAYS be pleased to state:

(a) whether he is aware of a long standing public demand for a halt between Kalupathan and Ambona in the Eastern Railway in front of tribal village of Elakand to Pidrahat Panchayat of Nirsa Block, Dhanbad (Bihar), if so, fact in details for the passenger trains;

(b) whether it is a fact that some structure of a room exists beside the railway line; if so, details of that;

(c) whether it is a fact that the people of the area proposed an agitation for that halt;

(d) whether Government propose to consider the demand; and

(e) if so, when and if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Only an abandoned gate lodge without any roof exists at Kilometres 250/11.

(c) Not to our knowledge.

(d) and (e). The proposal has been examined on several occasions but was not found feasible operationally and also from Engineering point of view.

### Vacation of Railway Land at Pandu

1964. SHRI AJOY BISWAS:

SHRI ANANDA PATHAK:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a letter dated 27th August, 1981

from an M.P. alongwith a telegram dated 25th August, 1981 from a councillor of Gauhati Corporation regarding the eviction of people residing at the railway land at Pandu since 1947;

(b) if so, details thereof; and

(c) steps taken by Government to save these people from being rendered homeless?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The main point raised therein is to stop eviction of people living at Shillong road Pandu-Maligaon, till they are provided with alternative sites to settle down.

(c) The basic responsibility of settlement of the encroachers lies with the State Government and not the Railways. However, to help solve the problem, the Railway have offered to give up certain areas of their land, provided the State Government reimburse the cost of such land to Railway at the current market prices as per rules.

राष्ट्रीय एकता संवर्धन के लिए गैर-सरकारी संगठनों को अनुदान.

1965. श्री निहाल सिंह : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय एकता के संवर्धन में लगे हुए देश के उन पंजीकृत गैर-सरकारी संगठनों के नाम और पते क्या हैं जिन्हें केन्द्र से अनुदान प्राप्त होता है ; और

(ख) पिछले दो वर्षों के दौरान इन में से प्रत्येक संगठन को कितनी राशि क अनुदान दिया गया ?